

from areas beyond their normal cane reserved areas on the specific orders of the State Government, subject to the limit of excess production.

- iii) Excess production achieved during the period from 1st May, 1990 to 31st July, 1990 over the production achieved either during the last year in the corresponding period or average of production of last three sugar seasons during this period, as may be chosen by the sugar factory

3. As a result of the above incentives and higher cane production during the current year, given normal weather conditions, it is expected that the sugar production during 1989-90 seasons may reach the level of 104 lakhs tonnes, much higher than the maximum production of 91 lakh tonnes achieved so far during 1987-88 season.

Beggars in Delhi

*601. SHRI UTTAM RATHOD Will the Minister of WELFARE be pleased to state:

- (a) the number of beggars in Delhi; and
(b) whether any rehabilitation programmes are proposed to banish beggary in the capital and provide gainful employment to beggars?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) According to the Delhi Administration, it is

estimated that there are about 10,000 beggars in Delhi.

(b) The Bombay Prevention of Begging Act 1959, as extended to the Union Territory of Delhi and Delhi Prevention of Begging Rules 1960, are in force in the Union Territory of Delhi. These help to reduce the menace of beggary in the capital to a great extent. Although at present there is no proposal to ban beggary in the capital, a number of vocational trainings like cutting & tailoring, soap making, bandage cutting, shoe-making, weaving, laundry, matches making etc. are being imparted to the beggars for their rehabilitation. Besides, all the beggars are provided with free board and lodging, while they are in Beggar's Homes.

[Translation]

Expansion Plan of Textile Mills in U.P.

*602. SHRI SHEO SHARAN VERMA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government propose to carry out expansion of any of the mills under NTC control in Uttar Pradesh;
(b) if so, the details thereof; and
(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Expansion proposals for Swadeshi cotton mills, Maunath Bhanjan and Swadeshi Cotton Mills, Naini with capital outlays of Rs. 4.57 crores and Rs. 7.69 crores are already under submission to financial institutions. Expansion plan for the Raebareli Textile Mills, with a capital outlay of Rs. 5.20 crores is under preparation by the National Textile Corporation.